

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD

✓ Allahabad, this the 6th day of September, 2002.
(~~10 of 2000~~
(original Application No. 44 of 2000.)

Hon'ble Mr. Justice R.R.K. Trivedi, Vice Chairman
Hon'ble Maj Gen. K.K. Srivastava, Member (A)

Sukhpal Singh, s/o Shri Bhagwan Singh, r/o 113-A West
Arjun Nagar Kheria Main Gate, Agra. Applicant
counsel for the applicant, Shri K.P. Singh.

Versus

1. Major General Prakash Suri Chief Engineer
HQs Central Command Lucknow.
2. Sri R.D. Srivastava, Garrison Engineer
E/M Kheria, Agra.

..... Respondents.

counsel for the respondents: Shri S. Chaturvedi.

O R D E R

(By Hon'ble Mr. Justice R.R.K. Trivedi, Vice Chairman.)

This contempt application was filed for punishing
respondents for wilful disobedience of the order dated
18-06-00 passed in OA 44/2000. The direction was given as
under:

"..... In view of the statutory instructions the
operation of the order dated 15-12-99 is stayed till
the next date. The respondents are directed
to file a short C.A. within three weeks. R.A. be
filed within two weeks. put up for admission on
28-2-2000."

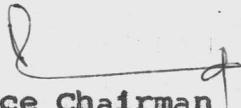


2. Application has been filed by respondents stating that OA has been dismissed on merits by order dated 9-7-02. A copy of the judgement has also been filed. In the circumstances as the OA has been dismissed, the interim order dated 18-6-2000 stand ~~resolved~~, ^{Case} ~~resolved~~. No question of contempt is made out. The application is dismissed. Notices are discharged.

No order as to costs.



Member (A)



Vice Chairman

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